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A. Mohapatra -Vrs- UOI & Ors.

Admission Sl.No.7
O.A. No.896/13

Order dated 20th December, 2013.

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Heard Mr. N.C. Das, Ld. Counsel for the applicant and Mr. G. Singh, Ld. Additional CGSC for the UOI/Respondents. Mr. Singh vehemently opposed the prayer made in the O.A. by stating that the applicant has not attached any circular/instruction/rule in which a PSSK agent can be considered for appointment to GDS post. On being confronted, Mr. Das prays permission to withdraw this OA with liberty to file OA afresh enclosing thereto copy of the instruction/circular/rules, if any, to the above extent. Prayer allowed. OA is disposed of as withdrawn with liberty to file OA afresh, if so advised by 2nd January, 2014.



MEMBER(Admn.)



MEMBER(Judl.)